

Annexure-4

Name of the corporate debtor: Coastal Energen Pvt Ltd ; Date of commencement of CIRP: 4th February, 2022 ; List of creditors as on: 07th February, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	State Bank of India	21-Feb-22	390,000,000.00	-	Equity Shares	-	No	0.00%	-	-	390,000,000.00	-	
2	Punjab National Bank	23-Feb-22	121,700,000.00	-	Equity Shares	-	No	0.00%	-	-	121,700,000.00	-	
3	Indian Bank	02-Mar-22	63,600,000.00	-	Equity Shares	-	No	0.00%	-	-	63,600,000.00	-	
4	Bank of Baroda	21-Feb-22	32,797,920.00	-	Equity Shares	-	No	0.00%	-	-	32,797,920.00	-	
5	Canara Bank	17-Feb-22	52,683,191.99	-	Equity Shares	-	No	0.00%	-	-	52,683,191.99	-	
6	Coastal Energy Private Limited	15-Feb-22	1,071,773,614.00	-	Loan / Borrowings	-	Yes	0.00%	-	-	-	1,071,773,614.00	An application has been filed by the RP of Coastal Energy against Coastal Energen in NCLT demanding this amount which is being currently contested by Coastal Energen (Misc. Application (IBC) 307 of 2020 in IBA No. 624/2019, IRP of Coastal Energy Pvt. Ltd v/s Coastal Energen Pvt. Ltd. and Mr. Ahmed A. R. Buhari).
Total			1,732,554,725.99	-		-		0.00%	-	-	660,781,111.99	1,071,773,614.00	